

Board, subject to the other provisions of the said Act and the Rules made thereunder."

MR. DEPUTY-SPEAKER : The question is :

"That in pursuance of sub-section (3) (f) of section 4 of the Tea Act, 1953, read with rule 4 (1) (b) of the Tea Rules, 1954, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Tea Board, subject to the other provisions of the said Act and the Rules made thereunder."

*The motion was adopted*

12.23 hrs.

RAILWAYS BILL

[English]

Extension of time for presentation of report of joint committee

SHRI ARVIND NETAM (Kanker) : I beg to move :

"That this House do extend up to the last day of the Monsoon Session, 1987, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the Law relating to Railways."

MR. DEPUTY SPEAKER : The question is :

"That this House do extend up to last day of the Monsoon Session, 1987, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the Law relating to

Railways."

*The motion was adopted.*

12.24 hrs.

CINE-WORKERS WELFARE FUND (AMENDMENT) BILL, 1987\*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : Sir, on behalf of Shri P. A. Sangma, I beg to move for leave to introduce a Bill to amend the Cine-workers Welfare Fund Act, 1981.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Cine-workers Welfare Fund Act, 1981."

*The motion was adopted.*

SHRI A. K. PANJA : Sir, I introduce the Bill.

12.25 hrs.

CONSTITUTION (FIFTY-SIXTH AMENDMENT) BILL, 1987\*

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : Sir, I beg to move for leave to introduce a Bill further to amend the constitution of India.

MR. DEPUTY-SPEAKER : The question is :

\*Published in Gazette of India Extraordinary, Part II, Section 2, dated 27.2.1987.

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

S. BUTA SINGH : Sir, I introduce the Bill.

12.26 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS — *Contd.*

*[English]*

MR. DEPUTY SPEAKER : The House will now take up further consideration of the following motion moved by Shri Jagan Nath Kaushal and seconded by Shri Bhagwat Jha Azad on the 25th February, 1987 :—

"That an Address be presented to the President in the following terms :—

"That the Members of Lok Sabha assembled in this session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 23rd February, 1987."

*[Translation]*

DR. G. S. RAJHANS (Jhanjharpur) : Mr. Deputy Speaker, Sir, I do not want to repeat those things which have already been said. I want to say that a coin has two sides. It is very necessary to see as to which aspects do we take. Take a glass, half filled with water, the pessimist says that it is half empty, but the optimist would say that it is half filled.

The economic progress which we have made in the last two years is unprecedented. The growth rate for the year has been 5 per cent. Actually, for the last five years it has been 5 per cent and before that it was 3.5 per cent. The western

newspapers which always used to criticize our economic policies as well as the political policies, are praising India for its satisfactory economic development. The famous newspaper of London "The Economist" has written that the important progress and development in the field of agriculture made by the India, is an example for the third world countries. It is not a small achievement for a country like India which used to import foodgrains. Now it has become self-sufficient in the matter of foodgrains and not only this, but it is also exporting foodgrains to other countries. "Times", published from London has also praised the economic progress of India. The "International Herald" has also written on the same lines. I want to state that the Western newspapers which used to criticize us in the past have now praised our economic progress very much.

I do not want to go into other things. I only want to say one or two things in brief. We can say about the Rajiv Government that—

*[English]*

—It is the Government that works.

*[Translation]*

Two years ago, in this very House, we had said that the prices of the sugar had skyrocketed and we were spending our valuable foreign exchange on the import of sugar. The Government had taken action on it and paid remunerative prices to the sugarcane growers. As a result of that, the sugarcane growers once again took interest and started growing maximum sugarcane. Not only this, many sugar mills in various States which were previously closed down, started functioning once again and now the situation has improved a lot.

I would like to mention one more thing. Last year, with other Members, I had also participated in the discussion on calling attention motion regarding export and had expressed our concern about the deteriorating condition of the exports. At that time, the Government had promised that it would concentrate